

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/59/230/HDB/2017
NAME OF THE COMPANY	MPM Hotels Pvt ltd
NAME OF THE PETITIONER(S)	MPM Hotels Pvt ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VINOD PASALA	ADVOCATE	9849847887	Jul
KRITIKA SHARMA	PCS	8179405974	Littie

Counsel for Respondent(s):

57 C.I. C. 1(-)	Designation	E-mail & Telephone No.	Signature
Name of the Counsel(s)	Designation	E-man & Telephone 100	8
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Heard Shri Vinod Pasala, Learned Counsel and Ms. Kritika Sharma, Learned PCS fpr the Applicant,

CA by separate Orders.

Bm